

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 2768 of 2008**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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**16/Dated: 26<sup>th</sup> March, 2021**

Heard through V.C.

2. At the request of learned counsel for the respondent-State, put up this case on 19.04.2021.

**(Deepak Roshan, J.)**

Amardeep/